

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3088**  
TO BE ANSWERED ON 21.03.2017

**Assistance for Pollution Control**

3088. SHRI GOPAL SHETTY

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has prepared/proposes to formulate any action plan to provide assistance including financial, technical or otherwise to the State Governments to control industrial and environmental pollution;
- (b) if so, the details thereof; and
- (c) the details of financial and technical assistance provided for this purpose during each of the last three years, State-wise?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

(a) to (c) Ministry of Environment, Forest and Climate Change is implementing a number of Schemes/Programmes/Projects for control and prevention of industrial and environmental pollution which include National River Conservation Programme (NRCP), National Plan for Conservation of Aquatic Eco-systems (NPCA), Assistance for Abatement of Pollution (AAP), Common Effluent Treatment Plants (CETPs), World Bank aided Capacity Building for Industrial Pollution Management Project (CBIPMP) and Creation of Management Structure for Hazardous Substances (CMSHS) under which financial assistance is provided to the State implementing agencies. State-wise details of the funds released during the last three years under above schemes are given at Annexure I.

Financial and Technical assistance is also provided through Central Pollution Control Board (CPCB) (Annexure II).

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## ANNEXURE - I

ANNEXURE I REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3088 DUE FOR ANSWER ON 21.03.2017 REGARDING "ASSISTANCE FOR POLLUTION CONTROL" RAISED BY SHRI GOPAL SHETTY, HON'BLE MEMBER OF PARLIAMENT

S. No.	Scheme / Activity	State	Funds released		
			2014-15	2015-16	2016-17 (till February, 2017)
1.	AAP	Assam	---	---	---
2.	AAP	Chandigarh	---	0.4425	0.9513
3.	AAP	Goa	---	---	---
4.	AAP	Himachal Pradesh	0.50	---	---
5.	AAP	Manipur	0.3816	0.4752	0.3999
6.	AAP	Mizoram	1.8532	0.3969	0.4172
7.	AAP	Tripura	---	0.1978	0.4889
6.	CETP	Andhra Pradesh	---	---	0.20
7.	CETP	Gujarat	8.40	11.06	---
8.	CBIPM	Andhra Pradesh	---	---	5.00
9.	CBIPM	Telangana	---	---	4.00
10.	CBIPM	West Bengal	0.18	9.82	4.68
11.	CMSHS	Himachal Pradesh	---	0.256	1.28
12.	CMSHS	Uttar Pradesh	1.00	0.50	0.47
13.	NRCP and NGRBA	Bihar	---	---	---
14.	NRCP and NGRBA	Jharkhand	---	---	---
15.	NRCP and NGRBA	Kerala	---	5.00	---
16.	NRCP and NGRBA	Gujarat	44.00	24.12	61.00
17.	NRCP and NGRBA	Maharashtra	---	4.99	21.00
18.	NRCP and NGRBA	Punjab	28.80	17.61	---
19.	NRCP and NGRBA	Haryana	10.46	---	--
20.	NRCP and NGRBA	Uttar Pradesh	30.08	---	---
21.	NRCP and NGRBA	Uttarakhand	3.00	---	---
22.	NRCP and NGRBA	West Bengal	---	---	---
23.	NRCP and NGRBA	Sikkim	---	1.00	5.00
24.	NRCP and NGRBA	Nagaland	---	10.00	---
25.	NPCA	Maharashtra	---	---	---
26.	NPCA	Gujarat	---	1.59	---
27.	NPCA	Haryana	0.63	0.29	0.65
28.	NPCA	Himachal Pradesh	---	---	0.48
29.	NPCA	Jammu and Kashmir	---	15.00	---
30.	NPCA	Madhya Pradesh	2.50	4.90	12.00
31.	NPCA	Manipur	0.60	0.47	1.03
32.	NPCA	Mizoram	0.79	1.08	0.59
33.	NPCA	Odisha	---	---	0.40
34.	NPCA	Puducherry	---	0.42	---
35.	NPCA	Punjab	---	1.52	---
36.	NPCA	Rajasthan	25.66	10.95	13.56
37.	NPCA	Sikkim	---	0.78	0.48
38.	NPCA	Tamil Nadu	0.31	---	---
39.	NPCA	Uttar Pradesh	5.07	1.24	26.04
40.	NPCA	West Bengal	---	0.92	---
41.	NPCA	Nagaland	1.11	---	---

AAP: Assistance for Abatement of Pollution; CETP: Common Effluent Treatment Plants; CBIPMP: Capacity Building and Industrial Pollution Management Project; CMSHS: Creation of Management Structure for Hazardous Substances; NRCP: National River Conservation Programme; NGRBA: National Ganga River Basin Authority; NPCA: National Plan for Conservation of Aquatic Eco-systems.

ANNEXURE II REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3088 DUE FOR ANSWER ON 21.03.2017 REGARDING "ASSISTANCE FOR POLLUTION CONTROL" RAISED BY SHRI GOPAL SHETTY, HON'BLE MEMBER OF PARLIAMENT

Support Extended by CPCB

- i) Support for preparing action plans for revival/ rejuvenation of polluted river stretches. CPCB has awarded work to SPCBs/PCCs for conducting comprehensive study of 29 polluted river stretches for assessment of point sources of pollution and the pollution load reaching these 29 polluted river stretches, for which an amount of RS. 145 lakhs has been released to 13 States between 2012 to 2014 (@ Rs. 5.00 Lakhs per polluted stretch).
- ii) Support National Ambient Air Quality Monitoring (NAMP) programme and National Ambient Water Quality (NWMP) Programme. Financial support provided on data purchase concept to SPCBs for last three years is given at **Appendix**.
- iii) Provided technical support to SPCBs for identification of Critically Polluted Areas in their respective states.
- iv) Capacity Building of SPCB/ PCCs officials by conducting training programmes
- v) Supported selected SPCBs for identifying contaminated sites and preparation of action plan for remediation of such sites.
- vi) Financial support provided to SPCBs for installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS). For larger states 50% installation cost is provided whereas to North Eastern states 100% financial support has been provided and in case of Union Territories 90% installation cost provided.

**Appendix to Annexure-II**

**Details of Payment Released by CPCB to State / UT / Implementing Agencies under National Air Quality Monitoring Programme (NAMP)/National Water Quality Monitoring Programme (NWMP)**

S.No	State / Implementing Agency	2014-15		2015-16		2016-17 Till October 2016	
		Air	Water	Air	Water	Air	Water
1.	Andhra Pradesh	7666250	---	---	2481784	---	---
2.	Assam	7842500	---	---	1331010	---	---
3.	Bihar	---	---	---	1328964	---	---
4.	Chhattisgarh	---	---	1526250	914385	---	---
5.	Goa	7125000	---	7789333	141540	---	---
6.	Gujarat	---	---	---	1513411	---	---
7.	Haryana	---	---	---	66028	---	---
8.	Himachal Pradesh	---	---	10128333	4483840	---	---
9.	Karnataka	354167	---	6749583	925981	---	---
10.	Kerala	6474167	---	---	3899767	---	---
11.	Lakshadweep	---	---	---	474825	---	---
12.	Madhya Pradesh	---	---	---	671822	7984417	---
13.	Maharashtra	---	---	---	2859707	16316919	---
14.	Meghalaya	---	---	7845833	3576450	---	---
15.	Mizoram	1765000	---	5413333	602635	---	---
16.	Nagaland	906667	---	---	104880	3658667	---
17.	Odisha	5734583	---	---	3147859	---	---
18.	Puducherry	---	---	---	109725	5110333	---
19.	Punjab	7795417	---	---	764512	---	---
20.	Rajasthan	---	---	4218750	1195971	---	---
21.	Tamil Nadu	2358333	---	---	1061221	---	---
22.	Tripura	---	---	---	81595	---	---
23.	Uttar Pradesh	---	---	7263333	343862	---	---
24.	Uttarakhand	---	---	4085833	264925	---	---
25.	West Bengal	---	---	---	5036455	---	---
26.	NEERI	7047000	---	13612000	---	22288000	---
27.	IIT Kanpur	3709378	---	---	---	---	---

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